



TRAI Bhopal &lt;traibhopal@gmail.com&gt;

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**Important : Comments Required for consultation paper on Audit related provisions of Telecommunication (Broadcasting and Cable) Services Interconnection (Addressable Systems) Regulations, 2017 and The Telecommunication (Broadcasting and Cable) Services Digital Addressable Systems Audit Manual**

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Wed, Sep 4, 2024 at 3:16 PM

Dear Sir

My request is that the small cable operators who are running their business by fighting all kinds of problems and big companies and are providing service in their surrounding areas as well as giving employment to people, should get exemption from the government because every year in the name of audit, broadcasters blackmail small operators like us, due to which small cable operators are continuously closing their business, due to which all of them are facing unemployment and all kinds of problems.

The government, broadcasters or a particular company Jio is constantly luring this business to give everything free with broadband, on which the government should pay attention.

The free dish which is being given by the government for free should also have some charge for it every month, so that the business of operators like us remains safe.

The resolution of Digital India will be fulfilled only when everyone's business interest as well as their support is received, in the current situation it is seen that big companies are trying to usurp this business and small operators and MSOs are getting finished.

The government should make some changes in all these rules so that small MSOs like us can do their work smoothly.

Rahul Srivastava  
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